

(ग) उक्त प्रदर्शनी का जापान की जनता पर क्या प्रभाव पड़ा है ?

The Minister of Education and Natural Resources and Scientific Research (Maulana Azad): (a) Yes.

(b) Tokyo and Osaka.

(c) The exhibition has left a very good impression on the Japanese people.

LAMBUS OF MANIPUR

***490. Shri Rishang Keishing:** Will the Minister of States be pleased to state:

(a) where and how the 'Lambus' are generally employed by the Government of Manipur; and

(b) whether it is a fact that Lambus are empowered to try cases, both civil and criminal, in the Courts of the Sub-divisional Officers in the hill areas of Manipur?

The Minister of Home Affairs and States (Dr. Katju): (a) Lambus are generally employed in the hill areas of Manipur extending over nearly 7500 square miles. There is no police force in this area and the 'Lambus' carry out the duties of the police and act as messengers or peons of the State; they act as interpreters to the hill courts and the officers in charge of the administration of the hill areas. They also count the number of houses every year in their respective areas for purpose of assessing House Tax. They hold a peculiar position of trust and dignity and wield authority among the hillmen.

(b) No.

N.C.C. (GIRLS DIVISION)

***491. Shri Rishang Keishing:** Will the Minister of Defence be pleased to state:

(a) whether it is a fact that Government are actively considering proposals to expand the girls division of the National Cadet Corps; and

(b) if reply to part (a) above be in the affirmative, when the proposal will be finalised and to what extent it will be expanded?

The Deputy Minister of Defence (Shri Satish Chandra): (a) Yes.

(b) Since a major portion of the expenditure on the raising and maintenance of N.C.C. units has to be borne by the State Governments, the raising of the new units of the Girls Division largely depends on the necessary funds being made available by the States for this purpose.

MILITARY BASE NEAR DAKSHINESWAR TEMPLE

***492. Shri Ramananda Das:** (a) Will the Minister of Defence be pleased to state whether Government have received any representation from the public of Dakshineswar of the 24 Parganas District of West Bengal about the objection to the proposed military base near Dakshineswar Temple?

(b) If so, what action have Government taken to redress public grievances?

(c) Is it also a fact that the proprietors of the requisitioned land have not yet received their dues or compensation nor have lands been returned to the owners?

(d) How long will Government take to settle the dues and to return the lands to the original land holders?

The Deputy Minister of Defence (Sardar Majithia): (a) Yes, Sir.

(b) The proposals have been revised with a view to removing their objectionable features.

(c) and (d). Recurring compensation for the requisitioned land has been paid to the owners upto 30th June 1952 and payments for the subsequent period are being arranged by the Collector concerned. The requisitioned land, not required by the Government of India is being used by the

West Bengal Government for accommodating displaced persons from East Bengal and the question of release of the land to original land holders will mainly depend on how soon the displaced persons are moved out of the land.

EXCISE DUTY ON TOBACCO

*493. **Seth Achal Singh:** (a) Will the Minister of Finance be pleased to state what amount of tobacco was cultivated and in how many bighas, during the past three years in Agra District?

(b) How much amount was realised as excise duty on it?

The Deputy Minister of Finance (Shri A. C. Guha): (a) and (b). A statement giving the required information is laid on the Table of the House. [See Appendix III, annexure No. 5.]

NAGA NATIONAL COUNCIL

*494. **Shri Kasliwal:** Will the Minister of Home Affairs be pleased to state whether some of the leaders of the Naga National Council have been indulging for some time now in anti-State and anti-Indian propaganda?

The Minister of Home Affairs and States (Dr. Katju): Yes, Sir.

ELECTION DISPUTES

*495. **Dr. N. B. Khare:** Will the Minister of Law be pleased to state whether it is a fact that the Solicitor General of India has appeared for a Petitioner in the Supreme Court for Special Leave against the decision of an Election Tribunal?

The Minister of Law and Minority Affairs (Shri Biswas): Yes.

LAWRENCE SCHOOL, LOVEDALE

*496. **Shri N. M. Lingam:** (a) Will the Minister of Education be pleased to state the number of pupils of the Lawrence School, Lovedale, sent up for the Junior Cambridge and Cambridge School Certificate examinations during each of the last three years and

the number who passed in each examination?

(b) Who are the inspecting officers of the School?

The Minister of Education and Natural Resources and Scientific Research (Maulana Azad): (a) and (b). A statement is laid on the Table of the House. [See Appendix III, annexure No. 6.]

AMERICAN WHEAT LOAN

*497. **Shri K. K. Basu:** (a) Will the Minister of Finance be pleased to state the total amount of interest paid so far on American Wheat Loan?

(b) How was it paid?

(c) What is the rate at which interest is calculated?

The Minister of Finance (Shri C. D. Deshmukh): (a) \$4,656,736.96 upto the half year ended 30th June, 1953.

(b) Payment was made in dollars from the cash balances of the India Supply Mission, Washington.

(c) The interest is 2½ per cent. per annum.

LOAN TO HYDERABAD FOR TUNGABHADRA PROJECT

*498. **Shri Vittal Rao:** Will the Minister of Finance be pleased to state:

(a) whether the Government of Hyderabad have asked for loan during October 1953 to carry out the development plans in connection with Tungabhadra (Irrigation) Project in accordance with Five Year Plan; and

(b) if so, the amount asked for and the amount sanctioned?

The Minister of Finance (Shri C. D. Deshmukh): (a) Yes, Sir.

(b) A payment, on account, of rupees one crore was asked for and has been sanctioned.